

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

(IB)- 294(PB)/2017

In the matter of :

M/s. BMI Minerals (P) Ltd.

....PETITIONER

Vs.

M/s. Fenace Auto Limited

... RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 23.8.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner

: Mr. Dhiraj Kr Jha, Co. Secretary

For the Respondent/Cor. Debtor

:-

ORDER

Company Secretary Mr. Dinesh Jha, on record, is present, who is authorized to appear in the matter and represents that the Ld. Senior Counsel leading him in the case is not in station and on that count, a week's time may be granted.

Let the matter be posted for hearing on 29.8.2017.

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
23.8.2017